

(2023) 01 TP CK 0023
Tripura High Court- Agartala
Case No: Writ Petition (C) No. 21 Of 2023

Snehashish Roy

APPELLANT

Vs

State Of Tripura And
19 Ors

RESPONDENT

Date of Decision: Jan. 16, 2023

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Somik Deb, Abir Baran, D. Bhattacharya, S. Saha

Judgement

Arindam Lodh, J

List the matter on 20.01.2023 as prayed for by Mr. D. Bhattacharya, learned GA appearing for the respondents-State. In the meantime, the respondents may file counter affidavit, if he so desires.